

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Panaji-Goa that :

I

On Wednesday, 1st March, 2017, in the Afternoon Session, and on Thursday, 2nd March 2017 and Friday, 3rd March, 2017, the Reconstituted Division Bench comprising the Hon'ble Shri Justice Anoop V. Mohta and the Hon'ble Shri Justice C.V. Bhadang will take up the extant judicial assignment of the Division Bench headed by Hon'ble Shri Justice Anoop V. Mohta.

II

On Wednesday, 1st March, 2017, in the Afternoon Session, and on Thursday, 2nd March 2017 and Friday, 3rd March, 2017, the Hon'ble Shri Justice C. V. Bhadang, sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before Hon'ble Shri Justice E.M. Reis .

High Court, Appellate Side
Bombay.

1st March 2017

12/3/17
R.M. Joshi
(Registrar Judl-I)